

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 11.05.2022 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Admission (Fresh Cases)**

| <b>S. No.</b> | <b>Case No.</b>                             | <b>Name of the parties</b>  | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>   |
|---------------|---|---|-------------------------------|--|
| 1.            | Comp. App. (AT)<br>(Ins) No. 382 of<br>2022 | Lopa Pankaj Dave<br>(Suspended Director of Raymon<br>Patel Gelatine Pvt. Ltd.)<br>Vs.<br>Sunandaben R. Patel & Anr.           | Manisha Chaudhary             | Karl Shroff<br>Janhavi Jatar-R1<br>Bhaskar Gopal Shetty                        |
| 2.            | Comp. App. (AT)<br>(Ins) No. 427 of<br>2022 | Athar Zia<br>Vs.<br>Anup Sood<br>Liquidator of Basic India Ltd.   | Satish Rai                    | Namit Suri<br>Surabhi Sinha<br>Sonam Malik                                     |
| 3.            | Comp. App. (AT)<br>(Ins) No. 470 of<br>2022 | Vipul Himatlal Shah & Anr.<br>Vs.<br>Teco Industries & Anr.   | Natasha D. Shah               | Pranati Bhatnagar<br>Gaurav Nair-R1<br>Dilipkumar N. Jagad<br>Aditya Udeshi-R2 |
| 4.            | Comp. App. (AT)<br>(Ins) No. 479 of<br>2022 | Department of State Tax<br>Through the Dy. Commissioner of State<br>Tax<br>Vs.<br>Topworth Pipes & Tubes Pvt. Ltd. &<br>Ors.  | Aaditya Pande                 | Honey Satpal-R1 &<br>R2  |
| 5.            | Comp. App. (AT)<br>(Ins) No. 480 of<br>2022 | Shrinathji Trading Company<br>Vs.<br>Sanwaria Consumer Ltd. & Anr.  | Neha Gupta                    | Gautam Mittal<br>Manish Jain   |
| 6.            | Comp. App. (AT)<br>(Ins) No. 506 of<br>2022 | Rolta India Ltd.<br>Vs.<br>Anant Sadekar & Ors.   | Mahesh Agarwal                |  |
| 7.            | Comp. App. (AT)<br>(Ins) No. 509 of<br>2022 | Department of State Tax<br>Through Deputy Commissioner of State<br>Tax<br>Vs.<br>D. Thakkar Constructions Pvt. Ltd. &<br>Anr. | Aaditya Pande                 |  |

|     |   |  |                 |  |
|-----|---|--|-----------------|--|
| 8.  | Comp. App. (AT)<br>(Ins) No. 511 of<br>2022 | Deputy Commissioner<br>Customs Division, Jamnagar<br>Vs.<br>Gujrat NRE Coke Ltd. & Anr.                                  | Arunima Dwivedi |  |
| 9.  | Comp. App. (AT)<br>(Ins) No. 513 of<br>2022 | Jitender Kumar Jain<br>Vs.<br>Pavan Enterprises  | Amir Arsiwala   |  |
| 10. | Comp. App. (AT)<br>(Ins) No. 514 of<br>2022 | Jitender Kumar Jain<br>Vs.<br>Pavan Enterprises  | Amir Arsiwala   |  |
| 11. | Comp. App. (AT)<br>(Ins) No. 515 of<br>2022 | Pankaj Khetan<br>(Erstwhile Resolution Professional of<br>Kushal International Ltd.)<br>Vs.<br>Jammu & Kashmir Bank Ltd. | G.P. Madan      |  |

**For Admission (After Notice)**

|     |  |  |                 |   |
|-----|--|--|-----------------|---|
| 12. | Comp. App. (AT)<br>(Ins) No. 666 of<br>2021 & I.A. No.<br>1749 of 2021 | Shiv Kumar P. Salunkhe<br>Vs.<br>Deepak Maini  | Sangeeta Mishra | Abhishek Anand  |
| 13. | Comp. App. (AT)<br>(Ins) No. 1040 of<br>2021                           | Canara Bank<br>(Erstwhile Syndicate Bank)<br>Vs.<br>Supreme Alloys Ltd. & Anr.                                     | Abhishek Naik   | Sameer Rohatgi<br>Manohar Malik-R2                      |
| 14. | Comp. App. (AT)<br>(Ins) No. 121 of<br>2022                            | Kanchan Dutta<br>Vs.<br>Indiabulls Asset Reconstruction<br>Company Ltd. & Ors.                                     | Indranil Ghosh  | Sumesh Dhawan<br>Vatsala Kak-R1 & R2<br>Vikky Dang-R5   |
| 15. | Comp. App. (AT)<br>(Ins) No. 196 of<br>2022                            | Eswararao Grandhi<br>Vs.<br>Stressed Asset Stabilization Fund (SASF)<br>& Anr.                                     | Sandeep Bajaj   | Abhijeet Sinha-R1<br>Debarshi Dutta<br>Ishaan Chhaya-R2 |
| 16. | Comp. App. (AT)<br>(Ins) No. 201 of<br>2022                            | Ravinder Construction Company<br>Through Its Sole-Proprietor Ravinder<br>Singh)<br>Vs.<br>Kalinga Sports Iron Ltd. | Praveen Chauhan |   |
| 17. | Comp. App. (AT)<br>(Ins) No. 204 of<br>2022                            | Sanjay Chaturvedi<br>Vs.<br>Anshul Gupta & Ors.<br><br><b>With</b>   | Arun Saxena     | Milan Negi-R1   |

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|-----|--|---|--------------------|--|
| 18. | Comp. App. (AT)<br>(Ins) No. 211 of<br>2022 & I.A. No.<br>1037 of 2022                 | Satya Narain Sharma<br>Vs.<br>Anshul Gupta & Ors.   | Syed Fahim Ahmed   | Nipun Gautam   |
| 19. | Comp. App. (AT)<br>(Ins) No. 281 of<br>2022  | S. M Ghoghai<br>Vs.<br>Schedulers Logistics India Pvt. Ltd.   | Ekta Mehta         | Kayomars K.<br>Kerawalla<br>Kunal Mehta                              |
| 20. | Comp. App. (AT)<br>(Ins) No. 289 of<br>2022  | Premjit Singh Chadha<br>Vs.<br>Bank Of Baroda   | Raghav Sharma      | Vivek Sinha  |
| 21. | Comp. App. (AT)<br>(Ins) No. 341 of<br>2022  | Sparta Global Projects Pvt. Ltd.<br>Vs.<br>KUGD Services Pvt. Ltd.  | Karan Valecha      |  |
| 22. | Comp. App. (AT)<br>(Ins) No. 368 of<br>2022  | Harinder Bashista<br>Vs.<br>Luxmi Electrical & Engineering Works<br>Through its Sole Proprietor Varinder<br>Arora & Anr.  | Prashant Katara    | Yogesh Gupta-R2  |
| 23. | Comp. App. (AT)<br>(Ins) No. 378 of<br>2022  | Anil Chhabria<br>Vs.<br>SBICAP Trustee Company Ltd. & Ors.  | Kumar Anurag Singh | Aastha Kaushal<br>Amogh Joshi-R1<br>Amir Arsiwala-R2<br>Jash Shah-R3 |
| 24. | Comp. App. (AT)<br>(Ins) No. 379 &<br>380 of 2022                                      | The State, Government of NCT of<br>Delhi, Through Commissioner,<br>Department of Trade & Taxes<br>Vs.<br>Ashwini Kumar Gupta<br>(Liquidator – Petrolube India Ltd. In<br>Liquidation) | M. L. Garg         | Asmita Duggal<br>Ashwani Kr Gupta                                    |
| 25. | Comp. App. (AT)<br>(Ins) No. 401 of<br>2022  | Rakesh Gupta & Anr.<br>Vs.<br>Mahesh Bansal<br>Resolution Professional<br>Gupta Marriage Hall Pvt. Ltd.   | Ashish Choudhury   | Abhishek Anand<br>Pathik Choudhary                                   |
| 26. | Comp. App. (AT)<br>(Ins) No. 435 of<br>2022  | CFM Asset Reconstruction Pvt. Ltd.<br>Vs.<br>Action Ispat and Power Pvt. Ltd.   | Arijit Majumdar    | Nakul Mohta<br>Devansh Srivastava                                    |
| 27. | Contempt Case<br>(AT) No. 11 of<br>2021 in Comp.<br>App. (AT) (Ins)<br>No. 211 of 2019 | Anant Kumar Singh<br>Vs.<br>Prithvi Raj kasana<br><br><b>With</b>   | Saurabh Kalia      | Yogesh Sharma-<br>Contemnors 1 to 3                                  |

|     |  |  |             |                                     |
|-----|--|--|-------------|-------------------------------------|
| 28. | Contempt Case (AT) No. 12 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019 | Saurabh Sitiesh & Anr.<br>Vs.<br>Prithvi Raj kasana<br><br><b>With</b> | Anuj Tiwari | Yogesh Sharma-<br>Contemnors 1 to 3 |
| 29. | Contempt Case (AT) No. 14 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019 | Jatin Bachani & Ors.<br>Vs.<br>Morpheus Developers Pvt. Ltd. & Ors.    | Malak Bhatt | Yogesh Sharma-<br>Contemnors 1 to 3 |

**For Hearing**

|     |                                       |   |                      |  |
|-----|---------------------------------------|---|----------------------|--|
| 30. | Comp. App. (AT) (Ins) No. 126 of 2021 | Tek Travels Pvt. Ltd.<br>Vs.<br>PCM Worldwide Flights Pvt. Ltd.   | Rachit Kohli         | Sushant Kumar  |
| 31. | Comp. App. (AT) (Ins) No. 482 of 2021 | Suraksha Asset Reconstruction Ltd.<br>Vs.<br>Abhay Narayan Manudhane,<br>Resolution Professional of Housing<br>Development and Infrastructure Ltd. &<br>Anr.<br><br><b>With</b> | Chitranshul A. Sinha | Shadab S Jan<br>Prerana Wagh-R1<br>Bharat Sood-<br>Intervenor                  |
| 32. | Comp. App. (AT) (Ins) No. 660 of 2021 | Majestic Consumer Welfare Association<br>Vs.<br>Bank of India & Ors.  | P.S.Sudheer          | Shadab S Jan<br>Prerana Wagh<br>Nishit Dhruva<br>Prakash Shinde<br>A.K. Mishra |
| 33. | Comp. App. (AT) (Ins) No. 12 of 2022  | Brandbaron Marketing Pvt. Ltd<br>Vs.<br>Times Internet Ltd.   | Sanjeev Kumar        | Manish Srivastava  |

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar